

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA

CAUSE LIST DATED: 19.08.2020

| <u>CIVIL CASES</u> | |
|--------------------|-------------------|
| <u>I Session</u> | <u>II Session</u> |
| <u>ARGUMENTS</u> | <u>ARGUMENTS</u> |
| 1. MA 17/2013 | 1. OS 599/2013 |
| 2. MA 27/2016 | <u>HEARING</u> |
| 3. MC 11/2018 | 2. OS 5/2018 |
| 4. OS 1479/2009 | 3. OS 155/2018 |
| 5. RA 43/2018 | 4. OS 477/2012 |
| 6. MISC. 53/2015 | 5. OS 549/2018 |
| 7. MA 1/2019 | 6. OS 359/2013 |
| 8. OS 627/2014 | 7. OS 463/2017 |
| <u>HEARING</u> | 8. OS 357/2017 |
| 9. OS 705/2014 | 9. OS 265/2017 |
| 10. OS 115/2010 | 10. OS 67/2010 |
| <u>ISSUES</u> | <u>JUDGMENT</u> |
| 1. OS 473/2013 | 1. OS 231/2013 |
| 2. OS 499/2017 | C/W. |
| 3. OS 329/2017 | OS 66/2010 |
| 4. OS 413/2017 | |
| 5. OS 481/2013 | |
| 6. OS 817/2013 | |

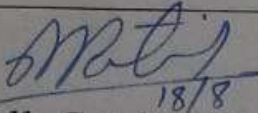
Prl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 24.07.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 19.08.2020

| CIVIL CASES | |
|----------------------------|----------------------------|
| I Session | II Session |
| <u>ARGUMENTS</u> | <u>HEARING</u> |
| 1. OS 100/2009 | 1. OS 142/2011 |
| 2. RA 40/2018 | 2. OS 330/2015 |
| 3. RA 48/2018 | 3. OS 286/2019 |
| 4. MA 30/2016 | 4. OS 281/2020 |
| 5. Misc 52/2012 | 5. LAC 34/2013 |
| <u>HEARING</u> | <u>ARGUMENTS</u> |
| 6. OS 404/2009 | 6. OS 292/2014 |
| 7. OS 42/2015 | 7. RA 6/2015 |
| 8. OS 320/2018 | 8. S.C. 2/2018 |
| <u>EVIDENCE</u> | 9. MC 46/2019 |
| 9. OS 98/2010 (ONLY V.C) | <u>EVIDENCE</u> |
| 10. OS 246/2012 (ONLY V.C) | 10. OS 570/2015 (ONLY V C) |


18/8
Addl. Senior Civil Judge,
Nelamangala.

NOTE:-All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 19-08-2020**

Morning Session

Afternoon Session

| Sl. No | Case No. | Stage | Sl. No. | Case No. | Stage |
|--------|--------------|-----------|---------|---------------|-----------|
| 1. | O.S 76/1997 | Arguments | 11. | C.C 41/2010 | Arguments |
| 2. | O.S 104/1998 | Arguments | 12. | C.C 1174/2019 | Arguments |
| 3. | O.S 239/2014 | Hearing | 13. | O.S 449/2016 | Hearing |
| 4. | O.S 140/2015 | Hearing | 14. | O.S 389/2017 | Hearing |
| 5. | O.S 125/2016 | Hearing | 15. | O.S 475/2017 | Hearing |
| 6. | O.S 557/2019 | Hearing | 16. | O.S 347/2018 | Hearing |
| 7. | O.S 441/2017 | Evidence | 17. | O.S 243/2018 | Evidence |
| 8. | O.S 71/2018 | Evidence | 18. | O.S 343/2018 | Evidence |
| 9. | O.S 111/2018 | Evidence | 19. | O.S 107/2019 | Evidence |
| 10. | PCR 141/2020 | Evidence | 20. | PCR 148/2020 | Evidence |

Note:

Separate cancelled cases list will be notified.


12/8/2020
Prl. Civil Judge & J M F C.
Nelamangala.

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H
CAUSE LIST DATED 19-08-2020
MORNING SESSION

| SL.NO. | CASE NO. | STAGE | PLAINTIFF/ COMPLAINANT/ ADVOCATES | DEFENDANT/ ACCUSED/ ADVOCATES |
|--------|--------------|-----------|---|-------------------------------------|
| 1 | O.S.468/2007 | Arguments | AS | BRK |
| 2 | O.S.136/2013 | Arguments | KNS | Exparte |
| 3 | O.S.256/2016 | Arguments | AMM | Exparte |
| 4 | O.S.346/2018 | Arguments | KRM | Exparte |
| 5 | O.S.382/2018 | Hear | KKM | KMN, HSR |
| 6 | O.S.32/2019 | To Hear | LP | VSJ |
| 7 | O.S.448/2010 | Arguments | GKN | SLR |
| 8 | Misc.10/2011 | Arguments | GKN | KRG |
| 9 | O.S.104/2015 | Arguments | NKS | AS |
| 10 | O.S.170/2019 | Arguments | BRS | Exparte |

AFTERNOON SESSION

| | | | | |
|----|--------------|-----------------|-----|-------------|
| 1 | O.S.456/2017 | Evidence | LS | SMR |
| 2 | O.S.414/2018 | Evidence | GPR | RPS, AS |
| 3 | O.S.288/2019 | Evidence | KRG | KNS |
| 4 | O.S.471/2019 | Evidence | GP | KGHK |
| 5 | O.S.104/2011 | Evidence | KSL | RK, HH, KRG |
| 6 | O.S.222/2020 | W/s & Objection | NLS | LS |
| 7 | O.S.300/2018 | Hear | OMG | NLR, VGM |
| 8 | O.S.301/2018 | Hear | OMG | NLR, VGM |
| 9 | C.C2538/2020 | Hear | APP | OMG |
| 10 | O.S.383/2019 | Judgment | MDU | Exparte |

NOTE: Evidence will be recorded through Video Conference only

Chn 18/8/2020
I Addl. CJ & JMFC,
Nelamangala

Note: All the advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka